

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.41/2016
in
OA No.1/2016**

this the 22nd day of February, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Anand Prakash Sharma Petitioner.

(By Advocate: Applicant in person)

VERSUS

1. Shri Bhanu Pratap Sharma
Secretary
Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi.
2. Dr. Pradeep Kumar
Additional Director (HQ)
CGHS
R.K.Puram, New Delhi. Respondents.

(By Advocate: Shri Subhash Gosain)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. When this matter is taken up for hearing, the learned counsel for the respondents while producing the order dated 15.02.2016 submits that they have fully complied with the orders of this Tribunal dated 07.01.2016 in OA No.1/2016 and the said fact has also been confirmed by the applicant, who is present in person.

3. In the circumstances, nothing survives in the Contempt Petition. Accordingly, the same is closed and notices are discharged. No costs.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR)
Member (J)

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